

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 01-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --  
**PETITION NUMBER** : CP(IB)/76(CHE)/2022  
**NAME OF THE PETITIONER** : KMP Spinners Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : Vanipriya Textiles Pvt Ltd  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016  
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**ORDER**

Ld. PCS Mr. A.S. Sathish Kumar for the Petitioner. Ld. Counsel Mr. Jerin Asher Sojan for the Respondent.

In this case Respondent has not filed reply on the documents filed by the Applicant. Counsel for the Respondent stated that he has not received any instructions from his client.

Final opportunity is given to file reply within a week, failing which right to file reply will be closed.

Rejoinder, if any, be filed within a week thereafter.

List the petition for hearing on **27.08.2024**.

Sd/-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

Sd/-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk